

PROCESSING STATUS OF DRAFT SCHEMES AS ON JUNE 12, 2026

I. Comments/NOC/Complaints report awaited from stock exchange(s):

Sr. No	Applicant Name (Draft Scheme filed by)	Date of receipt of Scheme	Last communication received/ issued	Processing Status
1.	Mangalam Worldwide Limited	01-Mar-24	Not Applicable	NOC awaited from Exchange(s)
2.	Vikas EcoTech Limited	21-Mar-25	Not Applicable	NOC awaited from Exchange(s)
3.	Vadilal Industries Limited	15-Apr-25	Not Applicable	NOC awaited from Exchange(s)
4.	Diligent Media Corporation Ltd	07-Oct-25	Not Applicable	NOC awaited from Exchange(s)
5.	Hubtown Ltd	31-Dec-25	Not Applicable	NOC awaited from Exchange(s)
6.	Lemon Tree Hotels Limited	02-Feb-26	Not Applicable	NOC awaited from Exchange(s)
7.	Thomas Cook (India) Limited	07-Apr-26	Not Applicable	NOC awaited from Exchange(s)
8.	Modern Insulators Limited	10-Apr-26	Not Applicable	NOC awaited from Exchange(s)
9.	Kaiser Corporation Ltd	14-Apr-26	Not Applicable	NOC awaited from Exchange(s)
10.	EMA India Ltd	15-Apr-26	Not Applicable	NOC awaited from Exchange(s)
11.	Piccadily Agro Industries Ltd	29-Apr-26	Not Applicable	NOC awaited from Exchange(s)
12.	Capricorn Systems Global Solutions Ltd	02-May-26	Not Applicable	NOC awaited from Exchange(s)
13.	Panther Industrial Products Ltd	15-May-26	Not Applicable	NOC awaited from Exchange(s)
14.	National Fittings Ltd	27-May-26	Not Applicable	NOC awaited from Exchange(s)
15.	Sahasra Electronic Solutions Limited	24-Mar-26	Not Applicable	NOC awaited from Exchange(s)
16.	Arisinfra Solutions Limited	25-Mar-26	Not Applicable	NOC awaited from Exchange(s)

Sr. No	Applicant Name (Draft Scheme filed by)	Date of receipt of Scheme	Last communication received/ issued	Processing Status
17.	Markolines Pavement Technologies Limited	27-Mar-26	Not Applicable	NOC awaited from Exchange(s)
18.	Vindhya Telelinks Limited	08-Apr-26	Not Applicable	NOC awaited from Exchange(s)
19.	Birla Cable Limited	08-Apr-26	Not Applicable	NOC awaited from Exchange(s)
20.	EPL Limited	22-Apr-26	Not Applicable	NOC awaited from Exchange(s)
21.	Nirma Limited	06-May-26	Not Applicable	NOC awaited from Exchange(s)

II. Under process at SEBI:

Sr. No	Applicant Name	Date of receipt of Scheme	Date of receipt of NOC from the exchanges	Last communication received/ issued	Processing Status
1	Draft Scheme of amalgamation filed by "Gujarat Fluoro chemicals Limited"	18-Feb-25	18-Feb-25	Reply received on June 02, 2026	Reply awaited
2	Draft Scheme of Arrangement filed by "Arihant Capital Markets Limited"	13-Mar-26	13-Mar-26	Clarification sought on May 29, 2026.	Under Process
3	Draft Scheme of Amalgamation filed by "Cyber Media (India) Ltd and Cyber Media Research & Services Limited"	23-Mar-26	23-Mar-26	Reply received on June 10, 2026	Under process
4	Draft Composite Scheme of Amalgamation filed by "Tierra Agrotech Limited"	27-Mar-26	27-Mar-26	Clarification sought on June 08, 2026	Reply Awaited
5	Draft Scheme of Arrangement filed by Race Eco Chain Limited	13-Apr-26	13-Apr-26	Reply received on May 25, 2026	Reply Awaited
6	Draft Composite Scheme of Amalgamation filed by "Divine Power Energy Limited"	22-Apr-26	22-Apr-26	Clarification sought on May 27, 2026	Under process
7	Draft Scheme of Arrangement filed by "Ganesh Housing Limited"	13-Apr-26	13-Apr-26	Clarification sought on June 10, 2026	Reply awaited
8	Draft Scheme of Arrangement filed by "Globe Enterprises India Limited"	19-May-26	19-May-26	Reply received on June 05, 2026	Under Process

Sr. No	Applicant Name	Date of receipt of Scheme	Date of receipt of NOC from the exchanges	Last communication received/ issued	Processing Status
9	Draft Scheme of Arrangement filed by "Religare Enterprises Limited"	22-May-26	22-May-26	Clarification sought on June 05, 2026	Under Process
10	Draft Scheme of Arrangement filed by POCL Enterprises Limited	02-Jun-26	02-Jun-26	Clarification sought on June 10, 2026	Under Process
11	Draft Scheme of Arrangement filed by "UPL Limited"	03-Jun-26	03-Jun-26	Clarification sought on June 05, 2026	Under Process
12	Draft Scheme of Arrangement filed by Vilin Bio Med Limited	04-Jun-26	04-Jun-26	NOC received on June 04, 2026	Under Process
13	Draft Composite Scheme of Amalgamation filed by "Belrise Industries Limited"	04-Jun-26	04-Jun-26	NOC received on June 04, 2026	Under Process
14	Draft Scheme of Arrangement filed by "Magnum Ventures Limited"	05-Jun-26	05-Jun-26	NOC received on June 05, 2026	Under Process
15	Draft Scheme of Arrangement filed by "Natco Pharma Limited"	02-Jun-26	02-Jun-26	NOC received on June 02, 2026	Under Process

Last date of communication – As per SEBI Circular No. CFD/DIL3/CIR/2017/21 dated March 10, 2017, SEBI endeavors to provide its comments on the Draft Scheme to the stock exchanges within 30 days from the later of the following:

- date of receipt of satisfactory reply on clarifications, if any sought from the listed entity by SEBI; or
- date of receipt of opinion from Independent Chartered Accountant, if sought by SEBI; or
- Date of receipt of Observation Letter' or 'No-Objection' letter from the stock exchanges.
- date of receipt of copy of in-principle approval for listing of equity shares of the company seeking exemption from Rule 19(2)(b) of Securities Contracts (Regulation) Rules, 1957 on designated stock exchange, in case the listed entity is listed solely on regional stock exchange.

In case the draft scheme of amalgamation has remained unattended or there is an inordinate delay, the company should not hesitate to write to the Chief General Manager, Shri Deep Mani Shah (deepmanis@sebi.gov.in) or Executive Director, Shri Jeevan Sonparote (jeevans@sebi.gov.in).